

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 157 of 2012 in
DFR No. 1663 of 2010**

Dated : 27th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Supreme Tex Mart Ltd.

.....Appellant(s)

Versus

Punjab State Electricity Board & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. Lalit Kumar

ORDER

The learned counsel for the Applicant seeks permission to withdraw the Application.

Permission is granted. Accordingly, the Application is dismissed as withdrawn. Consequently, the Appeal is also dismissed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sm